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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : THEJESWAR
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.] B. Dhanaraj -	u m m	- B. Dhanaraj.
2). Preethi. S. Arasu for Rajagopal & Raghunathan Advocates	Counsel for Resp	Preethi S
3) K. Nithya Praveen for Thiruvombal.	Counsel for R4	Thiruvombal
4) S.M. Meera Mishra Cov	Counsel for R5	Meera Mishra

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that as per the directions, the respondents have to furnish the revenue and expenditure statement every month but it is being delayed. Respondents are directed to comply with the directions of this Tribunal in this regard. The matter is adjourned for hearing submissions at the request of both the counsel. Put up on 14.12.2017 at 10.30 A.M.



K Anantha Padmanabha Swamy
Member (Judicial)

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